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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI




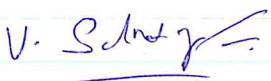
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dominic David for Sri Chennu	Counsel for Petitioner	
2.	K. Howthorn Kumar	Counsel for R5 Cp B	
3.	Siddanth for Harishankar Manni	Counsel for R4	
4.	J. SIVANANDARAJ for V. Sate. N J - V. SANKARAN NARAYANAN	Counsel for R2	

ORDER

Counsels for both the parties present and submitted that the pleadings in main CP 13/17 are complete and in the Application for maintainability pleadings are also complete. Matter is posted for final arguments. Put up on 24.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)